



## HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF APPEAL UNDER WORKMENS COMPENSATION ACT (SINGLE JUDGE) READY MATTERS AS  
ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUW/1/2011	KANTA GARG VS PRATEEK ALLOYS PVT. LTD., AND ANR.,	MR. A. V. NIGALYE MISS. VINITA GAWAS	ADV. DEVIDAS J. PANGAM FOR RESPONDENTS
2	AUW/2/2015	SHRI. MANNALAL GHURE BIND. VS M/S INFRASTRUCTURE LOGISTIC PVT. LTD. REP. THR. ITS DIRECTOR SHRI. SAVLO SALGAONKAR AND 3 ORS.,	ADV. ARUNKUMAR V. NIGALYE ADV. VINITA D. GAWAS	ADV. PRIYANKA KAMAT FOR R.NO. 3.1 TO 3.3 ADV. YUONNE DINIZ FOR R.NO. 1 & 2 ADV. DEEPA SHIRGAONKAR FOR R.NO. 3.1 TO 3.3 ADV. GOURISH B. KAMAT FOR R.NO. 1 & 2 ADV. TANVI BHARNE FOR R.NO. 3.1 TO 3.3
3	AUW/1/2016	NATIONAL INSURANCE CO.LTD., THROUGH ITS AUTHORIZED OFFICER. VS RAJESH G. BHAGAT AND ANR.	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	ADV. R. G. RAMANI FOR R.NO.1 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1

ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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